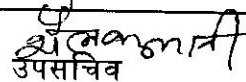


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 23.04.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF ADVOCATE'S PETITIONER'S</i>	<i>NEME OF ADVOCATE'S RESPONDENT</i>
1	Dr.Pramila Acharya,Advocate	D.B.Civil Misc.Appeal No.1130/2015,Sunil Soklani V/s Mohan Lal Parihar & Ors.	Mr.D.N.Yadav	Mr.D.P.Dhaka
2	Shri Prashant Sharma,Retd; D.J. &,Advocate	S.B.CivilMisc.Appeal No2302/2015,Smt.Nirm ala V/s Ravindra Kumar	Mr.Suresh Kumbhat & Sheetal Kumbhat	Mr.B.K.Vyas
3	Smt.Meena Kothari,Advocate	S.B.CivilMisc.Appeal No1967/2011,Ratan lal Kumawat V/s Smt.Sita	Mr.R.S.Chudawat


उपसचिव
राज.राज्य विधिक सेवा प्राधिकरण,
जोधपुर